

PA 1207/96

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

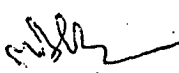
Date of Order: 01.01.2001

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. M.P. Singh, Administrative Member

O R D E R

The Members of the Bar pray for adjournment of all the cases on account of sudden death of Mr. Nanda Lal Pal, Senior Advocate who died on 27.12.2000 at 4-30 A.M. and also that they do not want to attend the Court today. Accordingly, all cases of today's Cause List are adjourned.


M.P. SINGH
MEMBER(A)


D. PURKAYASTHA
MEMBER(J)

Adj to 11.4.2001